

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF  
TELANGANA::HYDERABAD**

**SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD**

– Nomination of all the District Judges working in the State of Telangana (excluding the Officers working on deputation), to participate in the Webinar on the topics 'Family Court Act: Practice and Procedure' and 'Child Custody and related issues' on 03.07.2021 (Saturday) from 10.00 a.m. to 01.00 p.m., through Cisco Webex Events Video Connectivity – ORDERS – ISSUED.

**READ:** Letter Roc.No.630/2021/TSJA-Sec'bad, dated 09.06.2021 from the Director, Telangana State Judicial Academy, Secunderabad.

**ORDER ROC.NO. 1844/2021-B.SPL., DATED: 16.06.2021**

**The High Court is pleased to pass the following orders:**

All the District Judges working in the State of Telangana (excluding the Officers working on deputation) are hereby nominated to participate in the Webinar on the topics 'Family Court Act: Practice and Procedure' and 'Child Custody and related issues' on 03.07.2021 (Saturday) from 10.00 a.m. to 01.00 p.m., through Cisco Webex Events Video Connectivity. The meeting ID is 1261117830.

**NOTE:** The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for attending the said programme.

  
**REGISTRAR GENERAL**  
**FAC: REGISTRAR (VIGILANCE)**

To

1. All the District Judges in the State.
2. The Director, Telangana State Judicial Academy, Secunderabad.
3. The Registrar General and all other Registrars, High Court for the State of Telangana.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Chief Judge, City Small Causes Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Prl. Special Judge for C.B.I Cases, Hyderabad.
8. **The Prl. District and Sessions Judges:**  
(a) Adilabad, (b) Karimnagar, (c) Khammam,  
(d) Mahabubnagar, (e) Medak at Sangareddy, (f) Nalgonda,  
(g) Nizamabad, (h) Rangareddy District at L.B.Nagar and (i) Warangal.

Spare